

**Dr. Sarojini Mahishi:** May I know the estimate of the assets left behind by Indian repatriates in Mozambique and the reaction of that Government to the claim made by those repatriates?

**Shri Dinesh Singh:** I read out the estimate that they have themselves written to us in the body of the main reply. It is said that the real estimate of assets is much more for which we are awaiting more information from the repatriates themselves.

**Shri Shinkre:** Does the hon. Minister or the Government know that several of these Indian settlers in Mozambique were by law Portuguese citizens and that, after the liberation of Goa, Daman and Diu, the Portuguese Government there took this action because they were citizens of Indian origin and forced them out of Mozambique and, if so, what action would the Government contemplate to take to force the Portuguese Government to obey and respect their own law in their own country?

**Shri Dinesh Singh:** We are aware that some of them were Portuguese citizens and the Portuguese have thrown them out and they have come here. There is no means by which we can force the Portuguese Government to take any action. We are asking some friendly powers to intervene and see that the matter is settled.

**Shri Indrajit Gupta:** In view of the fact that there are a number of outstanding issues between India and Portugal such as this question of assets of repatriates or the issue of continued imprisonment, for example, of certain Goa freedom fighters and so on, may I know whether the Government has under consideration any question of restoring direct normal diplomatic relations with Portugal, now that no part of our country is occupied any longer by Portugal, so that we will be able to take up these matters directly with them instead of through the good offices of some third power?

**Shri Dinesh Singh:** Not at this moment. As the House is aware, enlightened public opinion all over the world is of taking sanction against Portugal and not of strengthening relations with them.

**Shri S. N. Chaturvedi:** Has the Government thought of taking up this matter, the non-payment of compensation for the property left by the repatriates there, with the United Nations?

**Shri Dinesh Singh:** No, Sir. We have not considered taking that action.

**Mr. Speaker:** Next Question.

**Shri Harish Chandra Mathur:** Sir, you will notice that this Question 1253 is based on the personal knowledge of the Prime Minister and hence it could best be answered by him rather than by anybody else.

#### Nuclear Umbrella

+

1253. { **Shri Harish Chandra Mathur:**  
**Shri P. C. Borooah:**  
**Shri Kindar Lal:**  
**Shri Vishwa Nath Pandey:**

Will the Minister of External Affairs be pleased to state:

(a) whether the Prime Minister is in touch with the Prime Minister of U.K. regarding nuclear umbrella proposal initiated by him;

(b) the progress this idea has made and the countries with which it has been pursued by him and the Prime Minister of U.K.; and

(c) the reaction of the countries with whom this proposal has been pursued?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) No, Sir.

(b) As has been stated earlier in answer to Starred Questions No. 75 of 22nd February and No. 228 of 2nd March, 1965, the Prime Minister did

not make any specific proposals to Mr. Harold Wilson. He, however, took the opportunity of raising the question of the dangers arising from the proliferation of nuclear weapons; and in this connection posed the general question of the responsibility of nuclear powers to mitigate the nuclear threat faced by non-nuclear powers. The Prime Minister himself has not pursued the matter, but it has been discussed, informally and in a general way with U.S.A. and U.S.S.R. as a part of the continual discussions on matters of common interest with friendly countries at the diplomatic level.

The U.K. Prime Minister, during his recent visit to the United States, spoke at a press conference about this matter, but we have no information as to whether he has formulated or discussed any proposal.

(c) Does not arise.

**Shri Harish Chandra Mathur:** Will the hon. Prime Minister say whether I am correct in understanding the situation that whatever arrangements may be made, whether you call it nuclear umbrella or whether you call it as certain assurances by the nuclear powers, the thing inherent is that we shall have to depend, that is, all non-nuclear powers will have to depend, upon the words of the nuclear powers, and if so in the light of the present experience that even clear and categorical assurances given both by U.K. and U.S.A. regarding the use of armaments supplied to Pakistan against India are not being cared for and no value is being attached to them, may I know whether the Prime Minister has done some re-thinking on the matter, and if so, what it is, and what attitude non-nuclear powers like us should take now?

**The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri):** As regards the use of other weapons, I think that it is a somewhat different matter. But in so far as this particular matter is concern-

ed, it is true that there was some discussion at the diplomatic level both in the USA and in the USSR, and there has been no specific reply to the proposals that we had made.

**Shri Nath Pai:** What were the proposals?

**Shri Lal Bahadur Shastri:** There was no proposal as such. As I had said earlier....

**Shri Hari Vishnu Kamath:** There was nothing specific?

**Shri Lal Bahadur Shastri:** There was nothing specific. In a general way I did suggest that the major nuclear powers should consider about how to obviate the menace of the nuclear weapons in so far as the non-nuclear countries were concerned. So, there was this suggestion. I do not know if it is necessary for us to pursue the matter, but in so far as the question of non-proliferation of nuclear weapons is concerned, it would in some form or the other come up either before the Disarmament Committee or before the UN.

**Shri Harish Chandra Mathur:** This question regarding the proliferation and escalation of the nuclear powers has been before the Disarmament Committee for a number of years. How does the hon. Prime Minister think that India alone by her self-denial can help this matter, when even a small and tiny country like Israel is going in for atomic weapon, and when other countries are giving the secret of manufacturing these atomic weapons to those countries? May I know how we propose to proceed in this matter? According to the best authorities, China will be equipped to use the atomic weapons which they have developed, including the hydrogen bomb within the next five years. May I know how long...

**Mr. Speaker:** How long is the hon. Member's question? The question should be short.

**Shri Harish Chandra Mathur:** How does the hon. Prime Minister think that this self-denial is going to stop proliferation, and how is he going to assure the country about its safety in the light of these recent developments and circumstances?

**Shri Lal Bahadur Shastri:** It is a different question altogether. The Government of India have taken a policy decision in regard to the manufacture of atom bomb and we stick to it. In the meanwhile, our effort would be, as far as possible, to eliminate the use of nuclear weapons and also the proliferation of nuclear devices.

**Shri Nath Pai:** The Prime Minister says that a policy decision was taken. I think even the Prime Minister of India will concede that things and circumstances are totally changed since that policy decision was taken, which in itself had never much scope for serious thought or does not betray any kind of mental effort which had been put into it before that decision was reached. But in view of the fact that conditions and circumstances have changed completely and it is our own responsibility to defend our country—no one will come to our rescue; that has been made clear—may we know whether this so-called policy decision taken in a different context is at least being re-examined by Government or they will obstinately follow it and say that it remains?

**Shri Lal Bahadur Shastri:** The decision is there and it stands for the present.

**Shri Nath Pai:** This is obstinacy.

**Shrimati Renu Chakravartty:** In view of the fact of the changed situation arising out of the help which Pakistan is getting from America, what is the reaction of Government to the setting up of nuclear bases in the islands of the Indian Ocean, with which the UK Government is also proceeding? Will it not be a source of trouble to us in future?

**Shri Lal Bahadur Shastri:** It is a different question.

**Mr. Speaker:** I also agree.

**Shrimati Renu Chakravartty:** That is also concerning nuclear umbrella.

**श्री प्रकाशवीर शास्त्री :** प्रधान मंत्री जी ने पीछे यह कहा था कि अणुबम के सम्बन्ध में कि अभी हम अणुबम नहीं बनायेंगे, लेकिन यह हमारा कोई अन्तिम निर्णय नहीं है। मैं यह जानना चाहता हूँ कि अन्तिम निर्णय लेने के मार्ग में सरकार के कौन कौन सी विशेष बाधाएँ हैं, जिससे कि सरकार इस प्रकार का अन्तिम निर्णय नहीं ले पा रही है?

**श्री लाल बहादुर शास्त्री :** मैं ने ऐसा नहीं कहा था कि हम ने अन्तिम निर्णय नहीं लिया है। हम ने कहा था कि यह सरकार का फैसला है और यही निर्णय हम ने लिया है। हम ने यह कहा था कि दूर भविष्य में क्या होगा इस के बारे में कुछ नहीं कहा जा सकता।

**श्री प्रकाशवीर शास्त्री :** मेरा अभिप्राय भी यही था कि आप ने कहा था कि हम ने अन्तिम निर्णय नहीं लिया है, आगे के लिए कुछ नहीं कहा जा सकता। सरकार के इस प्रकार अनिश्चित मन होने का क्या कारण है क्या मैं जान सकता हूँ ?

**Dr. Sarojini Mahishi:** If the success of the nuclear test ban treaty and the eradication of the menace of nuclear weapons is dependent on mutual fear and suspicion among the different countries, may I know whether the Government of India would proceed to find out something concrete which would bring about success in this field?

**Shri Lal Bahadur Shastri:** I could not follow. But every effort still being made towards disarmament is with a view to avoid misgivings and misunderstandings, as far as it is possible to do so. There is the Dis-

armament Committee; there is the Disarmament Commission. In the Disarmament Committee, India is also represented. We do our best to strive for success of the proposals which are put before those bodies.

**श्री रामसेवक यादव :** यह प्रश्न दूसरा है कि सरकार अणुबम बनाना चाहती है या नहीं बनायेगी। मैं जानना चाहता हूँ कि यदि अणुबम बनाया जाये तो क्या उसके लिए हिन्दुस्तान के पास पर्याप्त मात्रा में औद्योगिक साधन प्राप्त हैं, यदि नहीं हैं तो भारत कब तक इस स्थिति में आ जायेगा, क्या प्रधान मंत्री जी बताने की कृपा करेंगे ?

**Shri Hari Vishnu Kamath:** Has the Government, or rather the Prime Minister, been in touch with the other non-nuclear nations of Asia and Africa, and if so, what are the reactions of the governments of these countries to the proposals made in a general way by the Prime Minister to the Governments of the USA and USSR?

**Shri Lal Bahadur Shastri:** We have not been much in contact with the other countries.

**Shri Hari Vishnu Kamath:** On a point of clarification. He says 'we have not been much in contact'. That means, there has been some contact. What is meant by 'much in contact'?

**Shri Lal Bahadur Shastri:** We have not received their reactions.

**Shri D. C. Sharma:** The nuclear test ban treaty has proved to be only a paper transaction and the Disarmament Commission proceedings are only proceedings of talk without arriving at any results. In the light of this, may I know what guarantee there is for India and for the other countries of Asia against the trigger-happy and nuclear weapon-happy country of China?

**Shri Lal Bahadur Shastri:** It is not a matter which can be discussed and

decided in a few days time. Perseverent effort will have to be made, and it will take some time to come to a decision that nuclear weapons will not be used.

#### Song and Drama Division

+

\*1254. { Shri Subodh Hansda.  
Shri S. C. Samanta:

Will the Minister of Information and Broadcasting be pleased to state:

(a) the objectives of the Song and Drama Division and the media used by it for its publicity programmes;

(b) whether the publicity programmes are held only in big cities and towns;

(c) whether the admission to these programmes is free; and

(d) if not, the reasons for charging the admission fee?

**The Deputy Minister in the Ministry of Information and Broadcasting (Shri C. R. Pattabhi Raman):** (a) The Song and Drama Division is responsible for carrying the message of the Five Year Plans to the masses through live entertainment media. Since the declaration of National Emergency, our publicity has been Defence oriented also. The media used for the purpose are dramas, folk plays, Burrakathas, Harikathas, Ballads, Kavi sammelans, Puppet shows, Composite programmes, Ballets, etc.

(b) No, Sir. The programmes are also arranged in small towns and villages.

(c) and (d). Admission to the programmes is free. However, in cases where large audiences are expected, an admission fee is charged to regulate entry.

**Shri Subodh Hansda:** In reply to parts (c) and (d) of the question, the Minister has said that where the audience is large, admission fee is charged. May I know whether this is a fact